

From:

**Dinesh Kumar Singh, H.J.S.
Joint Registrar (Services),
High Court of Judicature at
Allahabad**

To:

**The District & Sessions Judges,
Deoria, Jhansi, Lucknow & Pratapgarh**

No. 103 /DR (S)/2011, Dated Allahabad: March 18, 2011

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir,

In continuation of Court's letter no. 98/D.R.(S)/2011 dated 11.03.2011 on the above subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers: -

Sl. No.	Districts	Name of Officers	Stay/ Premature Transfer
1.	Deoria	1. Sri Satyendra Singh Verma, Civil Judge (J.D.)	Allowed
2.	Jhansi	1. Sri Vigyan Ram Misra, ADJ	Rejected
3.	Lucknow	1. Sri Rakesh Kumar-IV, ADJ 2. Sri Om Prakash Tewai, ADJ 3. Smt. Rekha Dixit, ADJ	Allowed Rejected Allowed
4.	Pratapgarh	1. Sri Narendra Deo Mishra, Special Judge (E.C. Act)	Rejected

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-

Joint Registrar (Services)